

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 12

CA No. 100/2023
In
CP No. 254/Chd/Chd/2017

IN THE MATTER OF:

Mr. Amarjit Singh Bhatia & Ors.

...Petitioners

Vs.

Aster Drugs & Pharmaceuticals Ltd.

...Respondent

Under Section: 241, CA 2013, Rule 11 of NCLT Rules

Since the Hon'ble Member (Technical) is on leave today, hence the matter is adjourned to 14.06.2024.

-sd-
Court Officer

April 26, 2024
SM